

ITEM NO.16

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

Criminal Appeal No(s). 2056/2022

STATE OF U.P.

Appellant(s)

VERSUS

RAKESH KUMAR

Respondent(s)

Date : 15-03-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ankit Goel, AOR

For Respondent(s)

Mr. Sadashiv, AOR

Mr. Prashant Andrew Leo, Adv.

Mr. Sharwan Kumar Goyal, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Sole respondent is duly represented.

Records of the case are yet to be received.

Issue D.O Letter in this regard.

List again on 1.5.2023.

PAVANESH D.
Registrar

MG